

1	2	3	4	5
16.	Jharkhand	2429.59	5110.45	0.00
17.	Karnataka	3351.05	9870.89	0.00
18.	Kerala	1273.37	6491.91	0.00
19.	Ladakh	-	-	-
20.	Lakshadweep	60.00	138.90	126.75
21.	Madhya Pradesh	4067.20	15894.17	17883.00
22.	Maharashtra	2572.31	20989.28	33061.47
23.	Manipur	340.46	3865.37	0.00
24.	Meghalaya	462.98	1713.27	1706.80
25.	Mizoram	119.38	957.65	902.00
26.	Nagaland	163.74	1251.97	1445.17
27.	Odisha	4600.46	10571.65	0.00
28.	Puducherry	39.24	393.70	497.00
29.	Punjab	819.51	6090.33	0.00
30.	Rajasthan	4216.26	9680.99	0.00
31.	Sikkim	98.59	328.47	544.00
32.	Tamil Nadu	1340.51	12210.93	0.00
33.	Telangana	1736.94	8595.70	7003.00
34.	Tripura	277.91	3695.72	0.00
35.	Uttar Pradesh	8440.60	29582.87	0.00
36.	Uttarakhand	1866.25	4301.57	3696.00
37.	West Bengal	5545.27	19294.11	0.00
TOTAL		64454.28	255593.99	108342.44

Nyaya Mitra Scheme

*120. SHRI NARESH GUJRAL: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of Nyaya Mitras appointed to dispose off pending cases under the Nyaya Mitra Scheme initiated in April, 2017;

- (b) the number of cases disposed off by the Nyaya Mitra appointed under the scheme;
- (c) whether in the first phase only 15 Nyaya Mitras have been engaged in 15 districts of Rajasthan, West Bengal, Bihar, Uttar Pradesh and Tripura;
- (d) if so, the details thereof; and
- (e) whether the Ministry proposes to extend the scheme to more States?

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): (a) Fifteen (15) Nyaya Mitras were engaged in 5 States of Bihar, Rajasthan, West Bengal, Uttar Pradesh and Tripura in October 2017.

- (b) Nyaya Mitras have helped in disposal of 236 cases in Total.

(c) and (d) Yes, Sir. These 15 Nyaya Mitras were engaged in districts of Patna (Bihar), Jalore, Alwar, Ganganagar, Bhilwara (Rajasthan), Howrah, 24 North Paragnas, Birbhum, Coochbehar (West Bengal), West Tripura (Tripura), Ghaziabad, Meerut, Gorakhpur, Kushinagar and Varanasi (Uttar Pradesh).

- (e) The Nyaya Mitra Programme has been extended to the States of Maharashtra, Gujarat and Odisha.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Hacking of Kudankulam Nuclear Power Plant

1121. SHRI D. KUPENDRA REDDY: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that North Korean hackers targeted Kudankulam Nuclear Power Plant;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the North Korean hackers also targeted several other Indian nuclear scientists; and
- (d) if so, the details thereof and the action taken by Government thereon to protect the country's nuclear facilities and scientists?